



2026:AHC:18876

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 969 of 2026

Kanchan Singh

.....Petitioner(s)

Versus

Union Of India And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajeev Kumar Mishra
Counsel for Respondent(s)	:	A.S.G.I., Dinesh Chandra Tripathi

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

List has been revised.

Nobody is present on behalf of the writ petitioner to press the present writ petition even in the revised call.

Though Shri Dinesh Chandra Tripathi has appeared for the respondents.

Accordingly, the writ petition is **dismissed** in default.

January 28, 2026

Ashu

(Vikas Budhwar,J.)